NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/262/ (IB)/2017 **PETITION NUMBER** : SARAVANAA DISTRIBUTORS PARTNERSHIP FIRM NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : LAKSHMI APPARELS & WOVENS LTD **UNDER SECTION** : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM 1. R.SIDHARTH 2- A.G. SAFHAB NABAYOMA? AIC. MYLSOMY

ORDER

Heard the counsel. Order is reserved.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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